

IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT -I)  
NEW DELHI.

393(ND)/2017

**In the matter of:**

India Education Services Pvt. Ltd.

**SECTION:** Under Section 66

**Order delivered on 22.11.2017**

**Coram**


R.VARADHARAJAN,  
HON'BLE MEMBER (JUDICIAL)

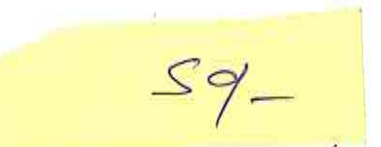
DEEPA KRISHAN,  
HON'BLE MEMBER (TECHNICAL)

For the applicant: -

**ORDER**

List the matter for hearing on 24.11.2017

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
R.VARADHARAJAN  
MEMBER (JUDICIAL)

\*KCS\*